

famous festival dates back to very ancient times. Lord Shri Jagannath was first worshipped by the tribals and this car festival of Lord Jagannath has been a world concept accepted from those days. But it is most unfortunate that this world renowned car festival has been deprived of getting a live telecast in Doordarshan programem. The cult of Lord Jagannath symbolises world integration as GURU Nanak came down to Puri to avail Lord's darshan and spent some months at Puri out of devotion to the Lord. Similarly Salbeg also lived in Puri with utmost devotion to the lord.

I therefore urge upon the Government to arrange live telecasts of this famous car festival at Puri in Doordarshan programme from this year onwards.

- (iv) Need to renovate Sone Canal and extension of distributory from Bhawa to Pareo and repairs of Kurkuri line.

SHRI C. P. THAKUR (Patna) : Sone canal is a life line of lacs of population of Bihar. This scheme is more than 100 years old and has developed cracks and breeches. Fifty per cent of water of this scheme goes waste. To consume water for mere irrigation purposes, this scheme should be taken up without any delay in this financial year. The question regarding extension of this distributory from Bhawa to Pareo in Patna District was raised last year but steps taken so far are not enough. Brick Kharaja at Kurkuri line in Nawatpur area will also greatly facilitate irrigation works in quite large areas.

- (v) Need to dispose of the sub-standard fertilizer at a reduced price either through Food Corporation of India or any other agency.

SHRI ANOOPCHAND SHAH (Bombay North) : A large quantity of sub-standard fertiliser is lying with Ministry of Agriculture and there is no demand for the same. It has become so dry that farmers and agriculturists are not prepared to purchase or utilise this sub-standard fertiliser at the prevailing market rates as they are getting good quantity of fertiliser at the same rate. If the Government does not dispose of this huge quantity

of sub-standard fertiliser, they have to suffer heavy loss. I request the Minister for Agriculture to dispose of the said sub-standard fertiliser at a reasonable rate either through Food Corporation of India or through any other agency.

- (vi) Need to take necessary measures to control this floods in Mahanadi basin in the districts of Cuttack and Puri.

SHRI BRAJAMOHAN MOHANTY (Puri) : Mahanadi flood control system for last one decade has not controlled the floods in spite of Hirakund dam constructed on river Mahanadi (Orissa) in order to control the floods almost every alternate year vast areas of Districts Cuttack and Puri are being damaged on account of the devastating floods. Many families are left in distressing economic condition. The crop is lost and the residential houses are damaged. Nothing positive has been done so far to control the devastating floods. The matter has been raised in Parliament number of times and it was assured by the Government that the problem will be examined by the experts to be deputed by the Central Government.

In District of Puri the crops almost in entire Puri Sub-Division are being washed away. The matter needs urgent attention of the Government. Protective measures against the devastating floods need to be taken immediately.

I am, therefore, urging upon the Government of India to take up the appropriate steps to control the floods in Mahanadi basin in the Districts of Cuttack and Puri.

- (vii) Need to amend to Foreigners (Determination by Tribunals) Act, 1983.

SHRI DINESH GOSWAMI (Guwahati) : The Parliament enacted Foreigners (Determination by Tribunals) Act, 1983 but the Act has failed to achieve the desired objectives as there are various lacunae in the Act. Without proper amendments in the Act, the Assam Accord cannot be implemented effectively. It may be pointed out that though the Act was enacted in 1983 virtually no case has been determined under